

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 95 OF 2016 &
IA NO. 357 OF 2017**

Dated: 12th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Jaiprakash Power Ventures Ltd.

.... Appellant(s)

Vs.

**Madhya Pradesh Electricity Regulatory Commission
& Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Molshree Bhatnagar
Mr. Avijeet Lala

Counsel for the Respondent(s) : Ms. Mandakini Ghosh
Ms. Aradhna Tandon for R.1

Mr. Purshendra Kaurav, Sr. Adv.
Mr. Alok Shankar for R.2

ORDER

IA NO. 357 OF 2017
(Appln. for filing additional documents)

We have heard learned counsel for the parties.

With the consent of the parties and for the reasons stated in the application, the application is allowed.

APPEAL NO. 95 OF 2016

As agreed by learned counsel for the parties, list the matter for hearing on **04.07.2018.**

(Justice N. K. Patil)
Judicial Member
ts/mk

(I.J. Kapoor)
Technical Member